

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : \_\_\_\_\_

PETITION NUMBER : TCP/184/2016

NAME OF THE PETITIONER(S) : Venkatraman Shivkumar

NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KS. Shankar Chakrapani for K. Ramasamy	For Petitioner	Shankar.
Atishaya. C.R.	For Respondent 1	Atishaya.
KANTHA BALAJI.	for 2 & 3.	K
PACHAPPAN.	for 4 & 11	P

**ORDER**

Counsel for petitioner present. Counsel for R1, counsel for R2 & R3 and counsel for R4 & R11 are present Heard submissions by both the sides. Order is reserved.

sd  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc